

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 205**  
**(IB)-2240(ND)2019**  
**IA/2397/2021 IA-4155/2020 I.A-5012/2021 IA-388/2022**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management Limited** ... **Applicant/Petitioner**

**Versus**

**M/s. Overnite Express Limited** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 07.02.2022**

**CORAM:**

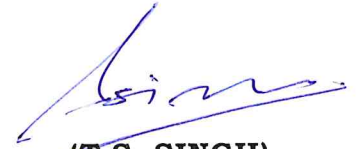
**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotified to 04.03.2022



**(T.S. SINGH)**  
**COURT OFFICER**